## COURT-1

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 449 OF 2018 IN APPEAL NO. 193 OF 2017

Dated: 10<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

Mr. Shubham Arya for R-3 & 4

## **ORDER**

List the application for hearing on <u>17.04.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk